

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.30 of 2008

Osiher Singh And Ors

... .. Appellant/s

Versus

Banika lal singh and ors

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Ranjan Kumar Dubey, Advocate
For the Respondent/s : Mr. Md. Waliur Rahman, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

29 05-02-2026

As prayed for, list this case on 12.03.2026.

(Ramesh Chand Malviya, J)

Mayank/-

U			
---	--	--	--

